GOVERNMENT OF TELANGANA

ABSTRACT

Chief Minister's Relief Fund – Contribution of One month gross salary from the employees of Telangana Motor Vehicle Inspectors Association members for CMRF to utilize the same in combating the pandemic COVID-19– Deduction – Orders – Issued.

FINANCE (TFR) DEPARTMENT

G.O.Rt.No.827 Dated :20-04-2020 Read the following:

1. G.O.Ms.No.27, Finance (TFR) Department, dated:30.03.2020.

2. Representation of Telangana Motor Vehicle Inspectors Association members, dated:30.03.2020.

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ORDER:

In the reference 2nd read above, the Telangana Motor Vehicle Inspectors Association membershave requested to take further action in the matter of contribution of One month gross salaryof the members of Telangana Motor Vehicle Inspectors Association towards C.M. Relief Fund to utilize the same in combating the pandemic COVID-19.

- 2. Government after careful consideration, hereby order that the deduction of one month gross salary for the month of April, 2020 shall accordingly be made from the employees of Telangana Motor Vehicle Inspectors Association members based on the representation of Telangana Motor Vehicle Inspectors Association.
- 3. All the DDO's of the concerned Transport Department shall deduct the same and attach separate schedules to the pay bills for the month of April, 2020 to be paid on 1stMay, 2020 and shall be credited to the following head of account exclusively for the utilizing the same in combating the pandemic COVID-19:

"MH 8443-Civil Deposits 800 – Other Deposits SH(02) – Chief Minister's Relief Fund".

4. All the Drawing & Disbursing Officers coming under the purview of Transport Department shall ensure that the correct deductions are made from the pay bills of April, 20 20.

5. The Director of Treasuries and Accounts, TS, Hyderabad, the Pay and Accounts Officers, TS, Hyderabad and Director of Works Accounts, Hyderabad shall personally responsible to ensure that full deductions are made and remitted into the Chief Minister Relief Fund for the Covid-19 and inform the same to the Special Chief Secretary to Government, Transport Department, Hyderabad and to the Principal Secretary to Government, Finance Department, Telangana Secretariat, Hyderabad without fail.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

K.RAMAKRISHNA RAO PRINCIPAL SECRETARY TO GOVERNMENT

To

The TR&RB Department, Telangana Secretariat, Hyderabad.

The Commissioner of Transport Department.

The P.S to Principal Finance Secretary to Government, Telangana Secretariat.

The Pay and Accounts Officer, T.S., Hyderabad.

The Director of Treasuries & Accounts, T.S., Hyderabad.

The Director of Works Accounts, Hyderabad

Copy to:

The Principal Accountant General (A & E), A.P., & Telangana, Hyderabad.

The Accountant General (Audit-I), A.P., & Telangana, Hyderabad.

The Accountant General (Audit-II), A.P., & Telangana, Hyderabad.

SF/SCs.

// FORWARDED:: BY ORDER //

SECTION OFFICER